

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

**RAJYA SABHA**  
UNSTARRED QUESTION NO.2779  
TO BE ANSWERED ON 24<sup>TH</sup> MARCH, 2023

**FOOD STORAGE FACILITIES IN MAHARASHTRA**

2779 SHRI SANJAY RAUT:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the number of Government godowns that are available for storing foodgrains and vegetables in Maharashtra, district-wise;
- (b) whether available godowns are sufficient to meet the requirement of storing foodgrains and vegetables in Maharashtra and if so, the details thereof and if not, the corrective steps taken in this regard;
- (c) the details of the beneficiaries who receive highly subsidized foodgrains under the National Food Security Act (NFSA), State/UT-wise particularly in Maharashtra;
- (d) whether Government proposes to review the percentage of beneficiaries covered under NFSA in the country again, and if so, the details thereof?

**A N S W E R**  
**MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND**  
**CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION**  
**(SADHVI NIRANJAN JYOTI)**

(a) & (b): With respect to Department of Food & Public Distribution (DFPD), Government of India District-wise godowns of Central Warehousing Corporation (CWC) that are available in Maharashtra for storage including food grains and vegetables are at Annexure-I.

Further, Food Corporation of India (FCI) mainly stores Wheat & Rice after procurement for PDS operation and to maintain buffer stock. As on 01.03.2023, 70 godowns of FCI (owned and hired) are available in Maharashtra for storing of foodgrains. District-wise details are at Annexure-II. Maharashtra is consuming region and a Decentralized Procurement (DCP) State. Procurement, Storage & Distribution of food grains is carried out by State Government through its nodal agency. Since, Procurement in Maharashtra is lesser than requirement of Wheat and Rice under National Food Security Act (NFSA)/Other Welfare Schemes (OWS), so the balance stock is provided from Central Pool by movement from surplus states. Maharashtra has adequate storage capacity in excess of four months requirement which is the norm for DCP consuming state.

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FCI continuously assesses and monitors the storage capacity and based on the storage gap assessment, storage capacities are created/hired through the following schemes:

1. Construction of Silos under Public Privates Partnership (PPP) mode
2. Private Entrepreneurs Guarantee (PEG) Scheme
3. Central Sector Scheme (CSS)
4. Hiring of godown from Central Warehousing Corporation (CWC)/ State Warehousing Corporations (SWCs)/ State Agencies
5. Hiring of godown through Private Warehousing Scheme (PWS)

Department of Agriculture & Farmers Welfare (DA&FW) is implementing Mission for Integrated Development of Horticulture (MIDH) scheme for holistic development of horticulture under which financial assistance is available for setting up of Post-Harvest Management (PHM) infrastructure including establishment of cold storages for perishable horticultural produce only and not for godowns for the storage of food grains. The component is demand/entrepreneur driven for which Government assistance in the form of credit linked back ended subsidy is available at the rate of 35% of the eligible project cost in general areas and at the rate of 50% of the eligible project cost in hilly and scheduled areas through respective State Horticulture Missions (SHMs). Currently there are cold storages having capacity of 5.547 Million MT under MIDH.

(c) & (d): The Targeted Public Distribution System (TPDS) is now governed as per the provisions of the National Food Security Act, 2013 which provides for coverage of upto 75% of the rural population and upto 50% of the urban population, which at Census 2011 comes to 81.35 crore persons. At present, against the intended coverage of 81.35 crore, 80.11 crore beneficiaries are identified by the States/UTs under the Act. State/UT wise details are at Annexure-III.

Section 9 of the National Food Security Act, 2013 (NFSA) provides that the percentage coverage under the Targeted Public Distribution System in rural and urban areas for each State shall be determined by the Central Government and the total number of persons to be covered in the State shall be calculated on the basis of the population estimates as per the census of which the relevant figures have been published. As at the time of implementation of NFSA, the latest published figures of Census pertained to the year 2011, the same was used to determine the coverage of all States/Union Territories (UTs). At present, no proposal to review the percentage of beneficiaries covered under NFSA is under consideration in NFSA Division of Department of Food & Public Distribution, Government of India.

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ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF THE UNSTARRED QUESTION NO.2779 FOR ANSWER ON 24.03.2023 IN THE RAJYA SABHA.

<b>District-wise CWC godowns in Maharashtra for storage including food grains and vegetables</b>		
<b>Sr. No</b>	<b>Warehouse</b>	<b>District</b>
1	PUNTAMBA	AHMEDNAGAR
2	AKOLA-I	AKOLA
3	AKOLA-II	
4	AMRAVATI	AMRAVATI
5	RWC-BADNERA	
6	CHIKALTHANA	AURANGABAD
7	MALIWADA	
8	WALUJ-ICD	
9	GONDIA-I	GONDIA
10	GONDIA-II	
11	KOLHAPUR-I	KOLHAPUR
12	KOLHAPUR-II	
13	RWC-JOGESHWARI	MUMBAI
14	NAGPUR	NAGPUR
15	NANDED	NANDED
16	CFS AMBAD (NASIK)	NASHIK
17	NASIK ROAD	
18	RWC-NASIK ROAD	
19	CFS PUNE	PUNE
20	RWC-SASWAD ROAD	
21	CFS-D'NODE	RAIGAD
22	CFS-DISTRIPARK	
23	CFS LOGISTICS PARK	
24	CFS-IMPEX PARK	
25	IRT- KALAMBOLI	
26	MIRAJ (G)	SANGLI
27	MIRAJ BD	
28	SANGLI	
29	AMBERNATH	THANE
30	VASHI	VASHI
31	WASHIM (PEG)	WASHIM
32	YAVATMAL	YAVATMAL

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## Annexure-II

ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF THE UNSTARRED QUESTION NO.2779 FOR ANSWER ON 24.03.2023 IN THE RAJYA SABHA.

## DETAILS OF FCI FOOD STORAGE DEPOTS in MAHARASHTRA

Position as on 01.03.2023

Sr no.	Region	Name of FCI District	Name of Revenue District	Name of Food Storage Depot	Owned/Hired	Capacity (in MT)
1	Maharashtra	DO Borivali	Mumbai	FSD Borivali	Owned	138687
2			Thane	FSD Bhiwandi	Owned	12816
3			Thane	CWC Vashi	Hired	10684
4		Panvel	Raigad	FSD Panvel	Owned	114840
5			Raigad	Taloja Silo	Hired	50000
6			Ratnagiri	FSD Ratnagiri	Owned	11664
7			Ratnagiri	SWC Ratnagiri	Hired	10000
8		Manmad	Sindhudurg	SWC Kudal	Hired	10600
9			Nashik	FSD Manmad	Owned	288781
10			Nashik	FSD Ankai Complex	Owned	35232
11			Nashik	CWC Nashik Road	Hired	7160
12			Jalgaon	MSWC Jalgaon	Hired	48480
13			Dhule	MSWC Dhule	Hired	18284
14			Dhule	MSWC Dondaicha Rami Road	Hired	9500
15			Dhule	MSWC Dondaicha Wani Road	Hired	215
16			Jalgaon	PWS Yugashree Jai Sai Warehouse, Jalgaon	Hired	1
17			Ahmednagar	FSD Ahmednagar	Owned	5400
18			Ahmednagar	MSWC Kedgaon	Hired	16240
19			Ahmednagar	MSWC Nagapur	Hired	16700
20			Ahmednagar	SWC Khadki	Hired	8960
21			Nandurbar	Aai Sharda logistics	Hired	15500
22			Nandurbar	Phoenix Enterprises Nandurbar	Hired	20880
23		Aurangabad	Aurangabad	CWC Maliwada	Hired	25000
24			Jalna	MSWC Jalna Bokardhan	Hired	10360
25			Aurangabad	MSWC A'bad Gut 57	Hired	23360
26			Jalna	MSWC Jalna Borkhedi	Hired	20000
27			Nanded	MSWC Nanded	Hired	20000
28			Parbhani	MSWC Parbhani	Hired	15000

29			Hingoli	PWS Venkateshwara Warehousing Hingoli	Hired	10000
30				SWC Parli Vaijnath	Hired	14000
31				SWC PPP Parli Kesona	Hired	3914
32			Beed	SWC Beed	Hired	600
33				SWC APMC Parli Vaijnath	Hired	1680
34				SWC Majalgaon	Hired	6720
35				SWC APMC Tokwadi Parli	Hired	1680
36			Latur	SWC Latur	Hired	10870
37			Latur	PWS Latur Phase II	Hired	12062
38			Osmanabad	SWC PPP Osmanabad	Hired	15842
39				SWC Umerga	Hired	400
40			Nagpur	FSD Ajni OLD Complex	Owned	52118
41			Nagpur	FSD Ajni New Complex	Owned	33382
42			Wardha	FSD Wardha	Owned	131770
43			Gondia	FSD Gondia	Owned	35016
44		<b>Nagpur</b>	Gondia	CWC Gondia-II PEG	Hired	6264
45			Chandrapur	MSWC Chandrapur Padoli	Hired	18340
46			Gadchiroli	MSWC Wadsa	Hired	50
47			Bhandara	MSWC Tumsar	Hired	3000
48			Chandrapur	MSWC Brahmapuri	Hired	5000
49			Yawatmal	CWC Yawatmal	Hired	18714
50			Washim	CWC Washim	Hired	29649
51			Akola	CWC Akola-I	Hired	10092
52		<b>Amravati</b>	Akola	CWC Akola-II	Hired	13932
53			Buldhana	MSWC Khamgaon	Hired	27434
54			Amrawati	MSWC Dhamangaon	Hired	4000
55			Amrawati	PWS Dhamangaon	Hired	4350

56			Pune	FSD Pune	Owned	31577
57			Solapur	FSD Solapur	Owned	31912
58			Kolhapur	CWC Kolhapur	Hired	11925
59			Pune	SWC Baramati	Hired	10000
60			Pune	SWC PPP Baramati	Hired	10000
61			Sangli	CWC Miraj	Hired	40833
62			Satara	SWC Lonand	Hired	8232
63		<b>Pune</b>	Satara	SWC Satara	Hired	8000
64			Satara	PWS Karad	Hired	9606
65			Satara	PWS Shree Ganraj	Hired	3828
66			Satara	PWS Ganraj Krupa	Hired	3828
67			Solapur	SWC Chincholi	Hired	11200
68			Solapur	SWC PEG Tadvale	Hired	10000
69			Solapur	SWC Pandharpur	Hired	10000
70			Pune	PWS Fursungi	Hired	18444
					<b>Total</b>	<b>1673400</b>

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ANNEXURE REFERRED TO IN REPLY TO PART (c) & (d) OF THE UNSTARRED QUESTION NO.2779 FOR ANSWER ON 24.03.2023 IN THE RAJYA SABHA.

Statement indicating State-Wise number of Persons/families Covered under National Food Security Act, 2013 - As on 28.02.2023					
Sl. No.	States/ UTs	No. of families/persons identified under NFSA (in lakh)			
		AAY		Priority	Total persons
		No. of families	No. of person	No. of persons	
1	Andhra Pradesh	9.08	23.52	244.70	268.22
2	Arunachal Pradesh	0.38	1.50	6.90	8.40
3	Assam	6.92	28.08	223.08	251.17
4	Bihar	25.01	125.05	746.11	871.16
5	Chattisgarh	7.19	20.42	180.35	200.77
6	Delhi	0.69	2.80	69.98	72.78
7	Goa	0.12	0.46	4.86	5.32
8	Gujarat	7.88	35.67	308.48	344.15
9	Haryana	2.68	11.35	115.14	126.49
10	Himachal Pradesh	1.82	7.67	20.98	28.64
11	Jharkhand	8.98	35.65	228.47	264.12
12	Karnataka	10.97	43.91	358.02	401.93
13	Kerala	5.96	25.59	129.21	154.80
14	Madhya Pradesh	14.76	57.06	454.26	511.32
15	Maharashtra	25.05	108.01	592.16	700.17
16	Manipur	0.64	1.82	18.26	20.08
17	Meghalaya	0.70	2.91	18.54	21.46
18	Mizoram	0.26	0.82	5.86	6.68
19	Nagaland	0.48	2.11	11.94	14.05
20	Odisha	12.53	37.81	287.22	325.03
21	Punjab	1.79	7.71	133.80	141.51
22	Rajasthan	6.29	22.29	417.72	440.01
23	Sikkim	0.17	0.57	3.24	3.81

24	Tamil Nadu	18.65	68.60	296.10	364.69
25	Telangana	5.67	15.29	176.33	191.62
26	Tripura	1.08	4.64	19.68	24.32
27	Uttar Pradesh	40.92	132.80	1364.97	1497.77
28	Uttarakhand	1.84	7.92	54.02	61.94
29	West Bengal	16.42	54.99	546.85	601.84
30	A&N	0.04	0.14	0.46	0.61
31	DNH&DD	0.05	0.24	2.49	2.73
32	Lakshadweep	0.01	0.04	0.18	0.22
33	Chandigarh (DBT)	0.00	0.01	2.75	2.76
34	Puduchery (DBT)	0.25	0.82	5.52	6.34
35	J&K	2.33	10.61	61.80	72.41
36	Ladakh	0.06	0.29	1.15	1.44
<b>Total</b>		<b>237.67</b>	<b>899.16</b>	<b>7111.62</b>	<b>8010.78</b>

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